pendency of Cases, Status of each Case and the Number of cases Disposed of by the Commercial Courts In view of Hon'ble Court's letter no. – 260/R&S, dated – 16.08.2022.

				LUGITAG, UNION - 10.00-2022		
			SCHEDULE			
			Format for Statistic	al Data		
			(See Rule 3)			
Name	e of the Judgeship: CHATRA For the month of:- Mar' 2023					
S1. No.	Name of the Court	No. of cases pending (on the 1st day of the month of Aug' 22)	No. of cases Instituted (during the month as per column 3)	Total cases pending in the Court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days take to decide the case
1	2	3	4	5	6	7
1	Sri Rakesh Chandra District & 3rd Addl. Sessions Judge cum FTC	1	0	1	0	0
2	Sri MD. Umer Civil Judge. Sr. DivSub-Judge-I cum ACJM	2	0	2	0	0
TOTAL		3	0	3	0 0	W .

Principal District & Sessions Judge

Chatra